

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.384/MP/2018**

Subject : Petition seeking approval for creation of security over the identified security in favour of Debenture Trustee pursuant to the execution of the Debenture Trust Deed on 27.6.2017 and for creation of charge, by way of hypothecation over the Hypothecated Property etc.

Petitioner : Kudgi Transmission Limited & anr

Respondents : BESCO & ors.

Date of hearing : 7.5.2019

Coram : Shri P.K.Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S.Jha, member

Parties present : Shri Alok Shankar, Advocate, KTL

**Record of Proceedings**

At the outset, the learned counsel for the Petitioner prayed for adjournment of the hearing on the ground that certain additional information sought for by the Commission is required to be filed.

2. The Commission adjourned the hearing and directed the Petitioner to submit the additional information, as per the format, on or before 20.5.2019, with copy to the Respondents.

3. Matter shall be listed for hearing in due course for which separate notice shall be issued to the parties.

By order of the Commission

**Sd/-**  
(B.Sreekumar)  
Dy. Chief (Law)

